

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 210 of 2013

Dated : 2nd July, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

Matrix Power Pvt. Ltd.	...	Appellant(s)
Versus		
Andhra Pradesh Electricity Regulatory Commission & Anr.	...	Respondent(s)

Counsel for the Appellant(s) : Mr. K. Gopal Choudhary

Counsel for the Respondent(s) : Mr. K.V. Mohan &
Mr. K.V. Balakrishnan for R-1
Mr. A. Subba Rao for R-2

ORDER

We have heard the learned counsel for the Appellant.

Post the matter for further hearing on **14th July, 2014.**

In the meantime, parties may file their respective written submission in the matter after serving copy on the other side.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**